

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(through web-based video conferencing platform)

ITEM No.11
C.P. (IB)No.45/BB/2022

IN THE MATTER OF:

M/s. Poseidon Diving Operators Pvt. Ltd. ... Petitioner
v.

...

Order under Section 59(7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 28.11.2022

GORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Arjun Rao

ORDER

1. Heard Shri Arjun Rao, learned Counsel for the Petitioner.
2. As per directions given by this Adjudicating Authority vide order dated 04.08.2022, the learned Counsel for the Petitioner has filed a Memo for submission of documents vide diary No.3904 dated 13.09.2022 and the same is taken on record.
3. List the C.P. for hearing on **16.12.2022**.


- Sol -

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja


- Sol -

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)